

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

R.A.No.194/2002 in O.A.No.755/2001

Monday, this the 12th day of May, 2003

Hon'ble Shri Govindan S. Tampi, Member (A)

S.P. Goswami & Ors. ..Applicants  
(By Advocate: Shri Anil Srivastava)

Versus

Commissioner,  
Kendriya Vidyala Sangathan  
18 Institutional Area  
SJS Marg, New Delhi

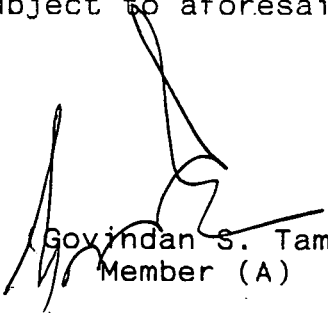
..Respondent

(By Advocate: Shri S.Rajappa)

O R D E R (ORAL)

Shri Anil Srivastava, learned counsel for review applicants seeks permission to withdraw the present RA.

2. Allowed as prayed. Subject to aforesaid, RA is dismissed as withdrawn.

  
(Govindan S. Tampi)  
Member (A)

/sunil/